

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 238 OF 2015
APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015 AND
APPEAL NO. 12 OF 2016

Dated: 18th January, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

APPEAL NO. 238 OF 2015

In the matter of:

Gujarat Granito Manufacturers Association **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma
Mr. S.R. Pandey for R-1

Ms. Ranjitha Ramachandran for R-2 & R-3

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

In the matter of:

Essar Power Gujarat Ltd. **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Nishant Kumar
Mr. Ambuj Dixit

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R. Pandey for R-1

Ms. Ranjitha Ramachandran
Mr. Anand K. Ganesan
Ms. Neha Garg for R-2 & R-3

APPEAL NO. 12 OF 2016

In the matter of:

Essar Oil Ltd.

.... **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Nishant Kumar
Mr. Ambuj Dixit

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R. Pandey for R-1

Ms. Ranjitha Ramachandran
Mr. Anand K. Ganesan
Ms. Neha Garg for R-2 & R-3

ORDER

The learned counsel, Ms. Nehul Sharma, appearing for the first Respondent has filed written submissions today. The same was taken on record.

Reserved for Judgment.

(Ravindra Kumar Verma)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member